

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.213
CP(IB)/ 190(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Indian Bank (Formally known as Allahabad Bank)
through RP Anil Kashi Drolia)

.....**Applicant**

V/s

.....**Respondent**

Navin Kumar Tayal Personal Guarantor of K- Lifestyle &
Industries Ltd

Order delivered on 19/12/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Raina Birla, Adv.

For the Respondent : Mr. Harmish K Shah, Adv.

ORDER

Directions were already given to the applicant to file transfer the matter before Court-1.

List for further consideration on 30.01.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)